

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

16/11/2018

O.A./290/216/2018 BHAGTA RAM
M.A./290/112/2018 -V/S-
[MA 112/18 FOR AMENDMENT IN OA] M/O RAILWAY
[FOR I.R.CONTINUE]

ITEM NO:52

FOR APPLICANTS(S) Adv. : Mr. Dilip Vyas

FOR RESPONDENTS(S) Adv.: Mr. Kamal Dave

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents produced the order dated 19.07.2018 by which the applicant has been granted the relief as claimed for by him in the present OA. The order dated 19.07.2018 is taken on record.</p> <p>Learned counsel for the applicant also submits that the relief claimed for by the applicant has already been granted by the respondents.</p> <p>In view of the above submissions, the OA is dismissed as infructuous.</p> <p style="text-align: right;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>